

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 4799/2018

UP SUNNI CENTRAL WAQF BOARD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only SLP(C) No. 15066 / 2018 is to be listed)

WITH

SLP(C) No. 15066/2018 (XI)

Date : 26-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s)

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

Mr. Fuzail Ahmad Ayyubi, AOR
Ms. Aditi Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 15066/2018

Service is not complete qua sole respondent. However, Ms. Aditi Gupta, Advocate on behalf of Mr. Fuzail Ahmad Ayyubi, AOR undertakes to appear for the above respondent. She seeks and is given one weeks' time to file vakalatnama and four weeks time to file counter affidavit.

List the matter again on 28.11.2019.

SURINDER S. RATHI
Registrar